Annexure-5

| Name of the corporate debtor | |
|--------------------------------------|--|
| Date of commencement of liquidation | Senthil Papers and Boards Private Limited; |
| - and of commencement of inquidation | 14/02/2019 |
| List of stakeholders as on | 20/09/2023 |
| | |

List of operational creditors (Government Dues)

| SI. No. | | | | Details of claim received | | Details of claim admitted | | | Amount | Amoun of any | t Amount of claim | Amount of | 1 | | |
|------------|---|-----|----|---------------------------|-----------------|--------------------------------|-------------------|--------------------------------------|--------|--|----------------------|-----------|----------|-----|--------|
| | Department | I . | | | claimed | Amount of claim admitted | of claim | covered by lien or attachme | | % share in total amount of claims admitted | contingent claim | | rejected | | if any |
| 1 | The Joint Director General of Foreign Trade No.1554, India Life Building Annex., 1St Floor, Trichy Road, Coimbatore - 641018, Tamil Nadu, India. | | NA | N/A | 136,722, 798 | 136,722, 798 | Statutory Dues | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |